

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

RA No. 394/2000 in
OA No. 1362/98

New Delhi this the 10th day of December, 2000.

Hon'ble Mr. Justice V. Rajagopala Reddy, Vice-Chairman
Hon'ble Mr. S.A.T. Rizvi, Member (A)

Dori Lal Mishra (Retd. S.P.M.)

-Applicant

Versus

Union of India & Another

-Respondents

ORDER (By Circulation)

By Mr. Justice V. Rajagopala Reddy, Vice-Chairman (J)

We do not find any error in the order. The order of dismissal of the applicant had become final as early as in 1996 and as the same was sought to be re-agitated in the OA, it was dismissed. ^{In} any event, the OA cannot be re-argued.

R.A. is dismissed, in circulation.

S.A.T. Rizvi
(S.A.T. Rizvi)
Member (A)

V. Rajagopala Reddy
(V. Rajagopala Reddy)
Vice-Chairman (J)

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